

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/370/ (IB)/2017
NAME OF THE PETITIONER(S) : GTN ENTERPRISES LTD
NAME OF THE RESPONDENT(S) : GOLD KING TEX INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYASHANKAR } R. ASHOKKUMAR }	Counsel For Petitioner	
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ORDER

Counsel for petitioner present and sought permission to file the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016 today. In view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the plea of the petitioner is rejected and the matter stands abated.


(K. Anantha Padmanabha Swamy)
Member (Judicial)